



NO. of  
Order

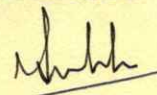
Order with Signature

Office Note as to  
action (if any)  
taken on Order

7. 17-4-2006

**Mr. A.K. Upadhyaya, learned Senior Counsel appearing on behalf of the petitioner comes up with a prayer for adjournment on the ground that he is not feeling well. No objection. Adjourned to 24-4-2006.**

  
(Binod Kumar Roy)  
Chief Justice

  
(A.P. Subba)  
Judge

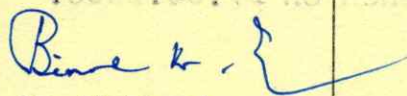
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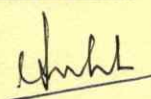
8. 24.04.2006

After some arguments, Shri A. K. Upadhyaya, learned Senior Counsel assisted by Mr. Ganesh Sharma on behalf of the Petitioner prays to withdraw this writ petition.


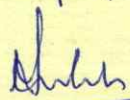
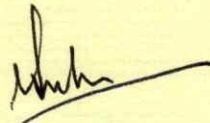
(2) Mrs. L. Chakraborty, learned Counsel assisted by Miss Tamang, learned counsel appearing on behalf of Respondent No.3 and Mr. S. P. Wangdi, learned Senior Counsel assisted by Mr. A. J. appearing on behalf of Respondent Nos.1 and 2 express no objection to this prayer.

(3) This writ petition is dismissed as withdrawn, but without cost.

  
(B. K. Roy)  
Chief Justice

  
(A. P. Subba)  
Judge



No. of Order	of Order	Order with Signature	Office Note as to action (if any) taken on Order
05.	31.03.06	<p>As prayed for by Mr. A. K. Upadhyaya, ld. senior counsel assisted by Mr. Ganesh Sharma, ld. counsel, the matter be listed on 05-04-2006 for final hearing.</p> <p>Heard Mrs. Laxmi Chakraborty, ld. counsel assisted by Ms. Ongmit Lepcha, ld. counsel for respondent Nos.1 and 2 and Mr. S. P. Wangdi, ld. senior counsel assisted by Mr. A. J. Sharma, ld. counsel for respondent No.3.</p> <p style="text-align: right;">             ( N. S. Singh )            Chief Justice (Acting)         </p> <p style="text-align: right;">             ( A. P. Subba )            Judge         </p>	
6.	5.4.2006	<p>Heard Mr. A.K. Upadhyaya, learned Senior counsel assisted by Mr. Ganesh Sharma and Ms. Rasmita Rai for the petitioner Mrs. Laxmi Chakraborty, learned counsel assisted by Ms. Ongmit Lepcha for the respondent Nos. 1 and 2. Mr. S.P. Wangdi, learned senior counsel assisted by Mr. A.J. Sharma for respondent No. 3.</p> <p>This is a Division Bench matter. Hon'ble Shri Justice N.S. Singh who is heading the Bench is out of station.</p> <p>List this matter before the Division Bench on 17.04.2006.</p> <p style="text-align: right;">             ( A.P. Subba )            Judge         </p>	